

The hon. Minister for Textiles is requested to prevail upon the National Textile Corporation not to proceed with the closure of Swadeshi Cotton Mill at Pondicherry.

(v) **Need to expedite setting up of a gas-based Petro-Chemicals Complex in Assam**

SHRI SARBANANDA SONOWAL (DIBRUGARH): Sir, I draw attention of the Government about the gas-based Petro-Chemical Complex which was to be set up in Assam under Clause 7 of the Assam Accord. The Central Government issued a Letter of Intent for setting up the Gas Cracker Project as a joint venture project. The Assam Industrial Development Corporation signed a Memorandum of Understanding with RAPL. It is pertinent that on November 24, 1994 the foundation stone of the Project was laid by the then Prime Minister Shri Narasimha Rao following which necessary land was acquired by the Dibrugarh District Administration at Tengakhat. The site was subsequently shifted to Lepatkata on technical ground. All formalities are completed to hand over the land. But, nothing has come out so far and huge quantity of associated gas is being wasted every year.

I, therefore, urge upon the Union Government to take a firm step to commission the project immediately. If the promoter RAPL is reluctant on the pretext of their unreasonable demands, the project should be started in the public sector.

11.11 hrs.

**MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.**

*[English]*

MR. SPEAKER: Hon. Members, please be seated in your seats. We now come to the Motion of Thanks on the President's Address. The debate is over. Now, I request the hon. Prime Minister to reply.

...(Interruptions)

MR. SPEAKER: The hon. Prime Minister has requested for it. So, please take your seats.

...(Interruptions)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, we want justice....(Interruptions)

MR. SPEAKER: We have discussed this issue and I am very happy that there is some sort of an understanding.

...(Interruptions)

MR. SPEAKER: Please take your seats. I request all hon. Members to please keep quiet as I have already called

the hon. Prime Minister. I earnestly appeal to all of you to please show a little respect. Yes, hon. Prime Minister.

...(Interruptions)

MR. SPEAKER: Shri Yadav, please control yourself. I request all of you to please take your seats.

...(Interruptions)

MR. SPEAKER: Shri Yadav, Please go back to your seat.

...(Interruptions)

MR. SPEAKER: I would not allow this in the House. All of you please take your seats.

...(Interruptions)

MR. SPEAKER: Shri Yadav, please sit down. Now, kindly allow the hon. Prime Minister to speak.

...(Interruptions)

MR. SPEAKER: Nothing will be on record except what the hon. Prime Minister may say or observe.

...(Interruptions)\*...

**THE PRIME MINISTER (DR. MANMOHAN SINGH): Mr. Speaker Sir, I learn that there is an understanding among the political on both sides that the Motion of Thanks on the President's Address be put to vote straightaway and passed unanimously. Therefore, Sir, I request you to put the Motion to vote.**

I take this opportunity to thank all the hon. Members of the Lok Sabha.

MR. SPEAKER: A number of amendments have been moved by the hon. Members to the Motion of Thanks. I wish to put all the amendments together to the vote of the House and I hope no hon. Member wishes to put to vote a particular amendment separately.

I now put all the amendments together to the vote of the House.

*All amendments were put and negatived.*

MR. SPEAKER: I shall now put the main Motion to the vote of the House.

...(Interruptions)

MR. SPEAKER: Will you not allow even a simple question to be put to the vote of the House?

...(Interruptions)

MR. SPEAKER: Some business has to be transacted here in this House.

...(Interruptions)